

(ग) यदि हां, तो किराया नियंत्रण अधिनियम के अन्तर्गत उक्त चमरी ब्लाक उनसे खाली कराने और अन्य व्यक्तियों को किराये पर देने अथवा बेचने का क्या प्रावित्य है ?

निर्माण, आवास तथा पृथि मंत्रालय में उपमंत्री (श्री इकबाल सिंह) : (क) और (ख). एलेग्जेंडर प्लेस में अनप्रोथोडोक्स चमरियों के खण्ड I में टाईप III तथा II की 14 चमरियां हैं जो कि विभिन्न सरकारी कार्यालयों में कार्य कर रही पात्र महिलाओं को आबंटित हैं। क्षेत्र के जोनल प्लान में शैक्षणिक संस्थानों के लिए निर्धारित की जा रही इन चमरियों के अधीन तथा उसके साथ की भूमि को विश्वायतन योगाश्रम जो कि शिक्षा मंत्रालय द्वारा शैक्षणिक स्थान प्रमाणित कर दिया गया है, को आबंटित कर दी गई है।

(ग) सामान्य पूल से सरकारी कर्मचारियों को आबंटित वास रेंट कंट्रोल एक्ट के उपबन्धों में नहीं आता है क्योंकि आबंटन मूल नियम 45 के अधीन बनाये गये अनुपूरक नियमों के अन्तर्गत आबंटन किया जाता है।

Deposits under C. D. S.

7180. SHRI S. KUNDU : Will the Minister of FINANCE be pleased to state :

(a) whether Government have any plans to return the deposits made under the Compulsory Deposit Scheme ;

(b) if so, the procedure proposed to be followed in returning the amount ; and

(c) the exact date when Government propose to return the amount deposited under the scheme in the year 1963 ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). The compulsory deposits made under the Compulsory Deposit Scheme are repayable with interest at any time after the expiry of five years from the end of the year in which the deposits were made. Accordingly, the deposits, made in the year 1963-64 would be repayable after the 31st March, 1969. The repayment can be claimed on or after

1st April, 1969 by presenting an application in the prescribed form (available at all deposit offices), together with the Pass Book, to the deposit office where the compulsory deposit account stands.

Production cost of Post Cards and Inland Letters

7181. SHRI B. N. SHASTRI : Will the Minister of FINANCE be pleased to state :

(a) the production cost of a post card and an Inland letter ;

(b) whether the production cost is very high in the context of present price index of printing materials ; and

(c) if so, the reasons for high production cost ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The present cost of production of Post Cards and Inland Letters has been assessed as follows :—

Post Cards :—Rs. 4.50 p. per 500 Single Post Cards and Rs. 9.00 p. per 500 Reply Post Cards.

Inland Letter :—Rs. 16.70 p. per 1,000 Inland Letter Forms

(b) No, Sir.

(c) Does not arise.

L. I. C. "Own your Home" Scheme

7182. SHRI M. MEGHACHANDRA : SHRI SRADHAKAR SUPAKAR :

Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan so far given by the Life Insurance Corporation of India on the 'Own Your Home' scheme during the last 3 years to State Governments, Corporations, Companies and Industries separately year-wise ;

(b) the minimum and maximum of loans so far given ; and

(c) the names of the cities and towns of the Union Territories covered by the said scheme ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Under the 'Own

Your Home' scheme loans are advanced to individuals only and not State Governments, Corporations and Companies.

(b) The minimum loan available to any one person under the scheme is Rs. 10,000 and the maximum Rs. 1 lakh. However, in the case of a housing scheme approved by the Corporation or for the purpose of extension to an existing house, the minimum is Rs. 7500.

- (c) Chandigarh,
Delhi and
Goa (Panjim, Margao, Mapuca & Vasco-da-gama)

Committee for the Selection of Artistes

7183. SHRI G. S. MISHRA :
SHRI NITIRAJ SINGH
CHAUDHARY :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether there is any Committee functioning in his Ministry which selects artistes for inscribing sculptures, murals etc. on Government buildings ;

(b) if so, the names of members of this Committee and under what rule or legislation this committee has been constituted;

(c) the total number of buildings with names recommended by this Committee for decoration and the total amount of money spent so far on buildings decorations ; and

(d) the details of rules laid down for guidance of the Committee to choose buildings for decoration purposes ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) Yes ; the Committee functioning at present was constituted in 1963.

(b) The Committee has been constituted by the Ministry as an advisory one. The members of the Committee are :—

1. Secretary, Ministry of Works, Housing & Supply (Department of Works & Housing) — Chairman
2. Shri A. N. Jha, Lt. Governor of Delhi — Member
3. Dr. Mulk Raj Anand — Member

4. Dr. M. S. Randhawa, Chief Administrator, Chandigarh. — Member
5. Under Secretary (Works) — Secretary Ministry of Works, Housing & Supply (Department of Works & Housing)

Besides the above, the Senior Architect designing a particular building is also co-opted as a member when the Committee considers proposals for decoration of that building.

(c) The information is being collected and will be laid on the table of the House.

(d) The various user Ministries suggest buildings to be decorated and these are then referred to the Committee.

Chowkidars in Vithalbhai Patel House, New Delhi

7184. SHRI A. DIPA :
SHRI H. AJMAL KHAN :
SHRI D. AMAT :
SHRI P. K. DEO :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the total duty hours of Chowkidars in the Vithalbhai Patel House ;

(b) whether complaints have been received from them of long duty hours which they have to put in ; and

(c) if so, the action taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) 12 hours duty per day with one weekly off. The nature of duties includes periods of inaction.

(b) No. But a representation has been received from some Chowkidars working on other places.

(c) The representation is receiving consideration.

Income-Tax Payment by Film Stars

7185. SHRI JUGAL MONDAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government have seen the